

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:825
ANSWERED ON:25.11.2011
COMPENSATION FOR DEATH OF ANIMALS
Punia Shri P.L.

Will the Minister of POWER be pleased to state:

- (a) whether the Government has framed any guidelines for payment of compensation for death of pet animals due to electrocution;
- (b) if so, the details thereof; and
- (c) if not, the steps proposed to be taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a) to (c): No Madam, Government of India has not framed any guidelines for payment of compensation for death of pet animals as Electricity Act 2003 does not contain any provision to this effect. However, Section 161 of the Act provides for notice of accidents and inquiries in case of loss of human life and animal and the Central Government has accordingly notified Intimation of Accidents (Forms & Time of Service of Notice) Rule 2005 which is at Annex.